

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).12413-12414/2010

(From the judgement and order dated 06/01/2010 in CMWP No.
35520/2004 & CMRP No. 141959/2005 of The HIGH COURT OF JUDICATURE
AT ALLAHABAD)

GAJRAJ PRASAD TIWARI

Petitioner(s)

VERSUS

STATE OF U.P.& ORS.

Respondent(s)

(With office report on default)

Date: 29/03/2011 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.M. LODHA
(IN CHAMBERS)

For Petitioner(s)

Mr. Ameet Siingh, Adv.
For Mr. Prashant Chaudhary, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

granted Counsel for the petitioner prays and is
time of two weeks for making an
application for condonation of delay in filing
process fee.

(Neetu Khajuria)
Sr.P.A.

(S.S.R. Krishna)
Court Master